

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 395 OF 2017 &**  
**IA NO. 820 OF 2017**

**Dated: 26<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

<b>BSES Yamuna Power Limited</b>	<b>Versus</b>	<b>.... Appellant(s)</b>
<b>Delhi Electricity Regulatory Commission</b>		<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar

**ORDER**

Learned counsel for Appellant seeks one week's time to file rejoinder. He is directed to file the same on or before 05.10.2018 with advance copy to other side.

List the matter on **05.12.2018.**

**(S. D. Dubey)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**